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Title: Introduction of the National Capital Territory of Delhi Laws (Special Provisions Second (Amendment) Bill, 2014.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, I beg to move for leave to introduce a Bill to amend the National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2011.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2011."

The motion was adopted.

SHRI M. VENKAIAH NAIDU: Sir, I introduce the Bill.

17.11hrs